

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 14805-JK (LD) of 2024
DATED: - 20 - 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 20.08.2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No.14805 -JK (LD) of 2024 dated 20.08.2024

S.No	Title of case	OIC
1	Raquib Ul Rashid V/s U.T. of J&K and others in WP (C) No. 1578/2024	Mr. Manzoor Ahmad Mir, SSP (JKPS) Staff Officer to ADGP Security, J&K
2	Mohammad Latif Shah and Ors. V/s U.T of J&K & Others in M.A NO.1701/2020, O.A NO.1312/2020.	Mr. Mushtaq Ahmed, Dy. S.P PID No. ARP-984141
3	M/S Kasana Dairy Farm Versus U.T of J&K and Ors	Mr. Ravinder Singh, Dy. S.P Hqrs, Traffic J&K
4	OA No. 1212/2020 Waryam Singh Vs JK Police	Sh Parvez Ahmed DySP Estates Welfare/ Jammu
5	CCPS No. 224/24 titled Khazan Chand Vs Mr Chanderkar Bharati Commissioner/ Secretary to Government Home Department	SH Kartik Shortriya IPS SDPO City South Jammu
6	OWN No. 926/2007 titled Mamuna Khan Union of India	Shri Zahid Ahmad Lone DySP Building PHQ
7	CCPS No. 163/2024 in WPC No. 224/2022 titled Dileep Kumar Arora Vs Shri Alok Kumar & Ors	Shri Zahid Ahmad Lone DySP Building PHQ

